



OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM

Memo No.DJHj/21/489-496

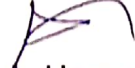
Dated: 19.06.2021

ORDER

In pursuance of **MemoNo. HC.XLV-139/2014/1634-56/P&P Dtd. 04.09.2014**, an I.C.T committtee is being formed In the District of Hojai with the following members:

1. Hon'ble District & Sessions Judge, Hojai as Chairman.
2. Mr. Rupanta Charingiya Phukan, J.M.F.C(1), Hojai, as member.
3. District Informatics Officer, Hojai as member.
4. System Officer / System Assistant/ Programmer, Hojai as member.


Inform accordingly.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar. Assam
District & Sessions Judge
Hojai
Date:19.06.2021

No. DJHj/21/

Copy for information to:

1. Chief Judicial Magistrate Cum Civil Judge & Assistant Sessions Judge, Sankardev Nagar, Hojai, Assam.
2. Secretary D.L.S.A, Sankardev Nagar, Hojai, Assam.
3. S.D.J.M, Sankardev Nagar, Hojai, Assam.
4. J.M.F.C (1) Sankardev Nagar, Hojai, Assam.
5. Munsiff Cum J.M.F.C, Sankardev Nagar, Hojai, Assam.
6. J.M.F.C(2) Sankardev Nagar, Hojai, Assam.
7. The System Assistant, Hojai to upload it in the official website.
8. Office Copy.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar. Assam
District & Sessions Judge
Hojai